

The matter is also kept under constant watch for appropriate follow-up action.

Parking of police vehicles at traffic intersections in the Capital

2046. SHRI RAM AWADHESH SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that over 300 police vehicles are operating in the Capital and are mostly parked near main traffic light intersections;

(b) whether it is also a fact that these vehicles generally do not report citizens problems to the higher authorities;

(c) whether Government are aware that at most busy traffic intersections, despite wide roads, traffic is blocked due to the stationing of these vehicles; and

(d) if so, what action Government propose to take to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) 245 police vehicles (PCR Vans) are operating and are generally parked near main traffic light points.

(b) No, Sir

(c) and (d) No traffic is blocked due to the parking of police vehicles. However, roads are partially blocked when checking of vehicles is conducted periodically by these vans.

भारत-तिब्बत सीमा पुलिस के जवानों को भूमि का आवंटन

2047. श्री चंदन शर्मा: क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत-तिब्बत सीमा पुलिस के जवानों को भूमि आवंटन करने के बारे में सरकार के पास कोई योजना है ;

(ख) क्या सरकार ने भारत-तिब्बत सीमा पुलिस के जवानों को हिमाचल प्रदेश में शिमला जिले के चडगांव तहसील में भूमि का आवंटन किया है और

(ग) यदि हाँ, तो उन जवानों के क्या नाम हैं और उन्हें भूमि का आवंटन करने के लिए कितने मानदंडों को अपनाया गया ?

कामिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी. चिदम्बरम्) : (क) और (ख) जी नहीं, श्रीमान ।

(ग) प्रश्न नहीं उठता ।

Issue of Identity cards to voters

2048. SHRI SHIV PRATAP MISHRA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government propose to issue identity cards to voters in the forthcoming elections; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI HANSRAJ BHARDWAJ): (a) and (b) The Election Commission intends to introduce the scheme of multi-purpose identity cards to voters in a phased manner. To begin with, the scheme is to be introduced as a pilot project in the State of Goa.

Visa racket busted by crime branch

2049. SHRI MUKHTIAR SINGH MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Indian Express of 14th June, 1989 to the effect that a racket engaged in issuing forged visas has been busted by the Crime Branch on 13th June, 1989;

(b) if so, what are the details thereof;